

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2063
TO BE ANSWERED ON 06.12.2024

MISSION SHAKTI

2063. MS. PRANITI SUSHILKUMAR SHINDE:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of One Stop Centres (OSCs) under the Sambal scheme of Mission Shakti, State-wise;
- (b) the details of the core focus areas of the Nirbhaya fund and the manner in which it has been spent over the past two years;
- (c) whether the Ministry can provide information on the effectiveness of the Nari Adalat system; and
- (d) if so, the details thereof, including the number of cases reported/disposed of and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): As on date, out of approved 870 One Stop Centres (OSCs), 802 OSCs are operational across the country. The details of State/UT-wise approved and operational OSCs are at **Annexure**.

(b): Under the Nirbhaya Fund, upto the financial year 2024-25, a total amount of Rs.7,712.85 Crore has been allocated. The total amount released by the Ministries/Departments to implementing agencies and utilized out of the Nirbhaya fund since inception is Rs.5,579.57 Crore which is nearly 74% of the total allocation. The Projects/ Schemes under Nirbhaya Fund that have been implemented/ are being implemented include establishment of toll-free, 24x7x365 Emergency Response Support System (ERSS)-112, Setting-up/ Strengthening 827 Anti-Human Trafficking Units (AHTU), Setting-up/ Strengthening Women Help Desk (WHDs) in police stations, Cyber Crime Prevention against Women & Children (CCPWC), installation of Cyber forensic and related facilities in State Forensic Science Laboratories (SFSLs), Universalisation of Women Helpline (WHL)-181, State-wise Vehicle Tracking Platform (VTP), Training of Investigating Officers (IOs)/ Prosecution Officers (POs)/ Medical Officers (MOs) in Forensic Evidence collection, Setting up Fast Track Special Courts (FTSCs) to dispose of cases pending trial under provisions of anti-rape laws and POCSO Act.

(c) and (d): The Nari Adalat is a new component under Sambal vertical of Mission Shakti. It is currently implemented in the State of Assam and UT of Jammu & Kashmir on a pilot basis. Jammu and Kashmir has chosen 2 districts, viz., Kupwara and Baramulla. The State Government of Assam has selected 11 districts, viz. Baksa, Barpeta, Darrang, Dhubri, Goalpara, Kamrup, Morigaon, Nalbari, South Salmara, Tamulpur and Udaguri.

As on 31st October 2024, in the state of Assam 42 cases have been registered, of which 23 cases have been successfully resolved and in UT of Jammu and Kashmir 180 cases have been registered, of which 144 cases have been successfully resolved .

ANNEXURE REFERRED TO IN PART (a) OF LOK SABHA ADMITTED UNSTARRED QUESTION NO.2063 FOR 06.12.2024 ASKED BY MS. PRANITI SUSHILKUMAR SHINDE REGARDING “MISSION SHAKTI”

The details of State/UT-wise approved and operational OSCs.

| S. No. | State/ UT | Number of approved OSCs | Number of operational OSCs |
|--------|-----------------------------|-------------------------|----------------------------|
| 1 | Andaman and Nicobar Islands | 3 | 3 |
| 2 | Andhra Pradesh | 26 | 26 |
| 3 | Arunachal Pradesh | 25 | 25 |
| 4 | Assam | 36 | 36 |
| 5 | Bihar | 50 | 39 |
| 6 | Chandigarh | 1 | 1 |
| 7 | Chhattisgarh | 35 | 27 |
| 8 | Dadra NHDD | 3 | 3 |
| 9 | Delhi | 11 | 11 |
| 10 | Goa | 2 | 2 |
| 11 | Gujarat | 35 | 35 |
| 12 | Haryana | 22 | 22 |
| 13 | Himachal Pradesh | 13 | 12 |
| 14 | Jammu and Kashmir | 20 | 20 |
| 15 | Jharkhand | 24 | 24 |
| 16 | Karnataka | 40 | 39 |
| 17 | Kerala | 14 | 14 |
| 18 | Ladakh | 2 | 2 |
| 19 | Lakshadweep | 1 | 1 |
| 20 | Madhya Pradesh | 64 | 57 |
| 21 | Maharashtra | 45 | 45 |
| 22 | Manipur | 16 | 16 |
| 23 | Meghalaya | 12 | 12 |
| 24 | Mizoram | 13 | 11 |
| 25 | Nagaland | 16 | 11 |
| 26 | Odisha | 30 | 30 |
| 27 | Puducherry | 4 | 4 |
| 28 | Punjab | 23 | 23 |
| 29 | Rajasthan | 51 | 37 |
| 30 | Sikkim | 6 | 6 |
| 31 | Tamil Nadu | 49 | 48 |
| 32 | Telangana | 36 | 36 |
| 33 | Tripura | 8 | 8 |
| 34 | Uttar Pradesh | 96 | 79 |
| 35 | Uttarakhand | 14 | 14 |
| 36 | West Bengal | 24 | 23 |
| | Total | 870 | 802 |